

FORM G (RE-ISSUED)

INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. RCM INFRASTRUCTURE LIMITED engaged in execution of infrastructure projects at Telangana Tamilnadu, Orissa, Maharashtra etc. (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	RCM Infrastructure Limited CIN: U70102TG2009PLC062436 PAN: AAECR2351J
2.	Address of the registered office	D. No. 8-2-622/5/A/2, Indira Chambers, 2 nd floor, Avenue-4, Road no. 10, Banjara Hills, Telangana India 500034
3.	URL of website	No operational website of the CD
4.	Details of place where majority of fixed assets are located	Gopanpally village, Serilingampally Mandal, Ranga Reddy Dist.
5.	Installed capacity of main products/ services	The company was in the business of execution of civil contracts for various government departments.
6.	Quantity and value of main products/ services sold in last financial year	Audited FY 2022-23 Rs. 0.55 Crores. Audited FY 2023-24 Rs. 0.16 Crores.
7.	Number of employees/ workmen	1 (one)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at rcm.irp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at rcm.irp@gmail.com
10.	Last date for receipt of expression of interest	12.03.2025
11.	Date of issue of provisional list of prospective resolution applicants	22.03.2025
12.	Last date for submission of objections to provisional list	27.03.2025
13.	Date of issue of final list of prospective resolution applicants	06.04.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.04.2025
15.	Last date for submission of resolution plans	11.05.2025
16.	Process email id to submit EOI	rcm.irp@gmail.com

Date: February 25, 2025
Place: Hyderabad.




Rajesh Chillale, Resolution Professional
 RCM Infrastructure Limited
 IBBI/PA-001/IP-P00699/2017-2018/11226
 AFA valid upto 31.12.2025
 B-725, Western Plaza, OU Colony, HS Darga,
 OU Colony, Hyderabad 500008